

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO		
COMPANY PETITION/APPLICATION NO.	CA No.68/252/HDB/2017	
NAME OF THE COMPANY	Nimmagadda Surya Teja Farm Pvt Ltd	
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Farm Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyd	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Mr. M. Madhusudan, learned CA for the petitioner.

ROC is directed to come with his comments on next date of hearing. Post the case on 27.10.2017

Member (Technical)

Member (Judicial)